

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
JAGATJIT INDUSTRIES LIMITED**

**Regd. Office: Jagatjit Nagar, Distt. Kapurthala, Punjab-144802.
Corrigendum to the Public Announcement which appeared in this
Newspaper on April 14, 2006**

Para 7.4 of the Public Announcement be read as under:

- 7.4.1 Acquirers have replaced cash deposited in the escrow account by Cash and approved securities subject to an appropriate margin.
- 7.4.2 Acquirers have transferred approved securities subject to appropriate margin of an amount Rs. 11,02,50,000 (Rupees Eleven Crore Two Lacs Fifty Thousand) in favour of Chartered Capital And Investment Limited, the Manager to the Offer and also deposited cash of an amount Rs. 1,50,00,000 (Rupees One Crore Fifty Lacs Only) being in aggregate in excess of 25% of the maximum of purchase consideration payable under this Offer in compliance with SEBI (SAST) Regulations, 1997. The cash has been deposited in the bank escrow account with Bank of Baroda, East of Kailash, New Delhi and securities have been kept with "CCIL-JIL- Open Offer Securities Escrow Account".
- 7.4.3 Chartered Capital And Investment Limited, the Manager to the Offer has been empowered to realise the value of the Escrow in terms of SEBI (SAST) Regulations, 1997.
- 7.4.4 Balance of cash of Rs 10,65,00,000/- (Rupees Ten Crores Sixty Five Lacs Only) after adjustment of an amount of Rs 1,50,00,000/- (Rupees One Crores Fifty Lacs Only) lying in the credit of escrow account will be released after a period of 3 days from the date of appearing of this corrigendum to the Public Announcement in the newspapers.

Acquirers **M/s L.P. Jaiswal & Sons Pvt. Ltd ("LPJ&S")** and **Mr Karamjit S. Jaiswal ("KSJ")**, accept full responsibility for the information contained in this Corrigendum to Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in



**Issued by Manager to the Offer
Chartered Capital and Investment Limited**

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Place: New Delhi
Date: 06 July, 2006

On behalf of the Acquirer